

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

O. APPLICATION NO. : 568/2002

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

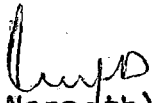
ORDERS OF THE TRIBUNAL

24.12.2002

Mr. C.B. Sharma: Counsel for the applicant.

Mr. C.B Sharma learned counsel
counsel for the applicant states that his
client wants to withdraw this O.A.
with liberty to make proper representation
to the respondents.

2. Consequently the application is
dismissed as withdrawn. The applicant
may make proper representation to the
respondents, which we hope, will be
considered and disposed of by the
respondents as per rules.


(A.P. Nagrath)
Administrative Member


(G.L. Gupta)
Vice Chairman

copy sent /
date 13/1/03
24.12.02